

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
23-07-2024 AT 10:30 AM**

**CP(IB) No. 77/9/HDB/2017
AND**

**Cont APP (IBC) 8/2024 & IA (IBC) 978/2024 in CP(IB) No. 77/9/HDB/2017
u/s. 9 of IBC, 2016**

IN THE MATTER OF:

Bharat Steel Industries

...Operational Creditor

AND

Basai Steel Industries & Power Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Cont APP (IBC) 8/2024

Learned Counsel Mr.Sameer Sagar for the applicant present through VC. For hearing call on 30.07.2024.

IA (IBC) 978/2024

Learned Counsel Mr.Sameer Sagar for the applicant present through VC. At request one-week time is granted for filing necessary memo. Call on 30.07.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**